

**Unauthorised Encroachment of DDA  
land Near Vasant Continental, New  
Delhi**

6545. SHRI C.M. NEGI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that a huge chunk of prime land has been girdled around by barbed wire fencing in the vicinity of Vasant Continental, New Delhi;

(b) if so, the reason therefor; and

(c) the steps taken or proposed to clear the encroachment?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Delhi Development Authority has reported that it has fenced the Government land in the vicinity of Vasant Continental Hotel, Placed at its disposal for protecting the same, and for its development. No fresh encroachments have been reported there.

**OAK Forest for Silk Production**

6546. SHRI C.M. NEGI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware that Khirsu Block of Pauri Garhwal in Uttar Pradesh is one of the Biggest oak (Bainjh) forest in the world:

(b) if so, whether Government are contemplating to set up projects for production of Oak and Tsar Silk in this region;

(c) if so, the details thereof; and

(d) if not, the steps being taken to utilise the vast Oak Forest for Silk production?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING IN-

DUSTRIES (SHRI SHARAD YADAV): (a) Uttar Pradesh has total area of 3,00,000 H.A. of oak flora distributed in Garhwal, Pithoragarh, Chamoli, Uttarkashi, Tehri, Nainital and Almora, which covers Khirsu Block also.

(b) to (d). Realising the availability of extensive oak plantation in Uttar Pradesh including Garhwal regions, the Central Silk Board in coordination with the Department of Sericulture, Uttar Pradesh is conducting a detailed survey to identify the specific villages for development of oak tasar/culture in the State. The Central Silk Board has already established a Regional Tasar Research Station for extending necessary Research and Development and extension support to the oak tasar industry in the State.

**Import of Drugs Which are Manufactured in India**

6547. SHRI LOKNATH CHOUDHURY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) types of drugs which are being allowed to be imported into the country under the provisions of Drugs and Cosmetics Act;

(b) whether such drugs or medicines, both allopathic and homoeopathic, which are already being manufactured in this country, are also allowed to be imported; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The life saving and anti cancer drug preparations are permitted to be imported under list 3 Appendix 6 of Import and Export Policy (Vol-I), published by the Government of India, Ministry of Commerce. The Drugs and Cosmetics Act is essentially a legislation to control the quality of drugs.